

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 08/MP/2013

SUB : Petition under Section 60 of the Electricity Act, 2003 read with Regulation 53 and 54 o of the CERC (Power Market) Regulations, 2010 for fixing the ceiling rate for the tariff quoted by traders in electricity market.

Date of hearing: 7.3.3013

Coram : Dr Pramod Deo, Chairperson
Shri V.S.Verma, Member

Petitioner : Kerala State Electricity Board , Thiruvananthapuram .

Respondents : Indian Energy Exchange Limited, New Delhi
Power Exchange of India Limited, Mumbai

Parties present: Shri G.Sreenivasan, KSEB

Record of Proceedings

The representative of the petitioner submitted that during the years 2010-11 and 2011-12, KSEB had procured 418.64 MU @ ₹ 4.03 per unit and 582.16 MU @ ₹ 5.90 per unit, respectively. However, during the current year, the cost of electricity traded through short-term market is about 15 to 15% higher than the cost of electricity determined by the appropriate Commission on cost plus basis. The clearing price of energy exchange has increased up to ₹ 16.00 per unit, while the electricity from the costliest sources was less than Rs. 11.00 per unit. The representative of the petitioner requested the Commission to fix the floor price and forbearance price for each type of generating plant.

2. On a specific query by the Commission as to how the petition was maintainable, the representative of the petitioner referred Regulations 53 and 54 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2010.

3. After hearing the representative of the petitioner, the Commission admitted the petition and directed to issue notice to the respondents.

4. Accordingly, the Commission directed the petitioner to serve copy of the petition on the respondents by 15.3.3013. The respondents were directed to file their

replies by 30.3.2013, with an advance copy to the petitioner, who may file its rejoinder, if any, on or before 10.4.2013.

5. The petition shall be listed for hearing on 18.4.2013.

By order of the Commission,

**Sd/-
(T. Rout)
Joint Chief (Law)**